

CBP = Community Biogas Plants  
 IBP = Institutional Biogas Plants  
 KW = Kilo watt, MW = Mega watt  
 SPV = Solar Photovoltaic

**Misuse of Indira Awas Yojana Funds  
 In Bihar**

337. SHRIMATI SUBHAWATI DEVI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the quantum of funds disbursed under Indira Awas Yojana in Bihar during 1996-97;

(b) whether the Government are aware that not a single house has been constructed till date in some of the districts of the State under Indira Awas Yojana;

(c) if so, the details thereof and the reasons therefor; and

(d) the action taken or proposed to be taken against the persons held responsible for misuse of the IAY funds in the State ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) During 1996-97, Rs. 157.38 crore were released to Bihar as Central Assistance under Indira Awas Yojana.

(b) to (d) Information is being collected and will be laid on the Table of the House.

**Committee Constitution of SEBs**

338. SHRI RAM KRIPAL YADAV : Will the Minister of POWER be pleased to state :

(a) whether any Committee has been Constituted for making State Electricity Boards more effective and for removing prevailing corruption therein;

(b) if not, the reasons therefor;

(c) whether the Government propose to hand over the SEBs to Private Sector; and

(d) if so, the details thereof and the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) & (b) No, Sir. However, the Government has

finalised a Common Minimum National Action Plan for Power (CMNPP) on the basis of a consensus reached at the Chief Ministers, Conferences held on 16.10.1996 and 3.12.1996. The Action Plan provides for autonomy to the State Electricity Boards, improvement in the management practices and of physical parameters of SEBs. The Action Plan has already been circulated to all the State/UT Governments for implementation of the proposals contained therein.

(c) No, Sir.

(d) Does not arise.

[English]

**Upgradation of LPT to HPT in Karnataka**

339. SHRI RAJA RANGAPPA NAIK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government are considering for upgradation of Raichur Doordarshan Kendra in Karnataka from LPT to HPT; and

(b) if so, the time by which it is likely to be accorded approval and implemented ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) and (b) A High Power TV Transmitter (HPT) is envisaged to be set up in replacement of the existing Low Power TV Transmitter (LPT) at Raichur in Karnataka, subject to approval of the scheme by the competent authority, availability of resources and inter-se-priorities. The normal lead time in the implementation of a project of this magnitude is about 2-3 years, from the date of start of civil works at the site.

**Satellite Communications Sector to Private Sector**

340. KUMARI SUSHILA TIRIYA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have decided to open up the Satellite Communication Sector to private sector as well as privatise INSAT; and

(b) if so, the details thereof ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) and (b) Satellite communications for Closed Users Groups is being provided by Indian registered companies leasing INSAT capacity. INSAT is a